

books and stationery during the last five years; and

(c) the measures Government propose to take to bridge the gap, if any, between the foreign exchange spent and earned on trading in books with foreign countries?

The Minister of Commerce (Shri Kanungo): (a) and (b). The information regarding the actual amount of foreign exchange earned and spent on the export and import of books is not available as no such figures are being maintained separately by the Reserve Bank of India. However, a statement showing the value of books etc. exported from and imported into India during last five years is placed on the Table.

Statement showing value of Books and pamphlets and other printed matter imported and exported during 1955 to 1959.

(Value in '000' of Rs.)

Books and pamphlets and other printed matter.	Stationery (excluding paper)	
Exports	Imports	Imports
1955	7,65	10638
1956	7602	12294
1957	10657	16584
1958	8457	19074
1959	9669	17775*
		1709*

*Represent figures only for 11 months from January to November, 1959.

(c) The possibility of increasing the export of books is being explored.

Minimum Wages

1484. Shri T. B. Vittal Rao: Will the Minister of Labour and Employment be pleased to state:

(a) whether the State Minimum wages for mica mine workers submitted its report revising the minimum wages for mica mine workers in Andhra Pradesh;

(b) if so, the reasons for the delay in enforcing the same; and

(c) the steps taken by the Central Industrial Relations Machinery in this connection?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). The Government of Andhra Pradesh have

notified draft proposals for revision for eliciting comments. The State Government, to which the power of fixation of minimum wages has been delegated, will finalise the proposals shortly in consultation with the neighbouring Madras Government to avoid any undue disparity in wage rates.

(c) Does not arise in view of the reply given to parts (a) and (b).

Ambar Charkha Scheme in Andhra Pradesh

1485. Shri Madhusudan Rao: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of Ambar Charkhas distributed in Andhra Pradesh during 1958-59 and 1959-60 so far;

(b) the number of Charkhas which are in operation; and

(c) the total quantity of yarn produced therefrom?

The Minister of Industry (Shri Manubhai Shah): (a) 14,629 Ambar Charkhas were distributed during 1958-59 and 3,067 Ambar Charkhas during 1959-60 (upto 31st January, 1960).

(b) Out of 29,884 Ambar Charkhas distributed so far since April 1956, the total number in operation is 22,169.

(c) 9.48 lakh lbs. of yarn have been produced during 1959-60 (upto 31st January, 1960).

12 hrs.

RE. FIRING IN LANGA TOWNSHIP, SOUTH AFRICA

Mr. Speaker: I have received an intimation from Shri Braj Raj Singh. He says: "There is nothing to ask particularly. I may be allowed to raise this matter. I have submitted a motion regarding the mass killings by the South African Police two days back." What is the situation? The other day this matter was raised and the hon. Prime Minister made a statement.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, the Prime Minister is prepared to have a discussion on Monday after

the Question Hour. He has sent the draft of the resolution also, which informally I have shown to you.

Mr. Speaker: The leaders of the Opposition Groups also should be consulted.

Shri Braj Raj Singh (Firozabad): I wanted to say that an early opportunity should have been given to this House to discuss this matter (*Interruption*).

Mr. Speaker: Monday is the earliest (*Interruption*). He wants it to be done as early as possible.

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12.03 hrs.

PAPERS LAID ON THE TABLE

ACTION TAKEN BY GOVERNMENT ON ASSURANCES

Shri Satya Narayan Sinha: Sir, I beg to lay on the Table a copy of each of the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various session of Second Lok Sabha:—

- (i) Statement No. I, Tenth Session, 1960. [See Appendix III, annexure No. 11].
- (ii) Supplementary Statement No. III, Ninth Session, 1959. [See Appendix III, annexure No. 12].
- (iii) Supplementary Statement No. VI, Eighth Session, 1959. [See Appendix III, annexure No. 13].
- (iv) Supplementary Statement No. XIII, Seventh Session, 1959. [See Appendix III, annexure No. 14].
- (v) Supplementary Statement No. XVI, Sixth Session, 1958. [See Appendix III, annexure No. 15].
- (vi) Supplementary Statement No. XIX Fifth Session, 1958. [See Appendix III, annexure No. 16].
- (vii) Supplementary Statement No. XXVII, Fourth Session, 1958.

[See Appendix III, annexure No. 17].

- (viii) Supplementary Statement No. XXXIII Second Session, 1957. [See Appendix III, annexure No. 18].

AMENDMENT TO RUBBER RULES AND ANNUAL REPORT ON WORKING AND ADMINISTRATION OF COMPANIES ACT.

The Minister of Commerce (Shri Kanungo): Sir, I beg to lay on the Table a copy each of the following papers:—

- (i) Notification No. G.S.R. 331, dated the 19th March, 1960 making certain further amendment to the Rubber Rules, 1955, under sub-section (3) of Section 25 of the Rubber Act, 1947. [Placed in Library. See No. LT-2030/60].
- (ii) Annual Report on the Working and Administration of the Companies Act, 1956, for the year ended 31st March, 1959, under Section 638 of the said Act. [Placed in Library. See No. LT-2035/60].

ANNUAL REPORTS OF DEVELOPMENT COUNCILS

The Minister of Industry (Shri Manubhai Shah): Sir, I beg to lay on the Table, under sub-section (4) of Section 7 of the Industries (Development and Regulation) Act, 1951, a copy of each of the Annual Reports for the year 1958-59 along with the Audited Accounts of the following Development Councils:—

- (i) Development Council for Internal Combustion Engines and Power-Driven Pumps. [Placed in Library. See No. LT-2032/60].
- (ii) Development Council for Acids and Fertilisers. [Placed in Library. See No. LT-2033/60].